



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25th January, 2023

NOTICE

Please take notice that all the matters listed in Court-II on 27.01.2023 will be taken up after rising of Court-IV assembled at 10:30 AM. The Bench notified for Court-II on 27.01.2023 is re-constituted. Composition of the re-constituted Bench shall be as under.

Court-II (After rising of Court-IV assembled at 10:30 AM)

- 1. Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial)**
- 2. Hon'ble Dr. Alok Srivastava, Member (Technical)**

By order of Hon'ble Chairperson

-Sd/-

Registrar